## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:7355
ANSWERED ON:21.05.2012
ANIMAL BIRTH CONTROL (DOGS) (ABC) RULES, 2001
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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Animal Birth Control (Dogs) (ABC) Rules, 2001 and Veterinary Council of India (VCI) regulations prohibit ABC operation like ovario-hysterectomy to be performed by Veterinary students/interns/veterinary doctors not registered with VCI;
- (b) if so, the details thereof;
- (c) whether veterinarians of SKUAST, J&K with which Animal Welfare Board of India (AWBI) has entered into MoU do not fall under prescribed minimum education standards, regulations and jurisdiction of the VCI and are ineligible for VCI registration; and
- (d) if so, the reasons for violation of above statutes of VCI and ABC Rules in signing the MoU and the action proposed to be taken against erring AWBI?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No Sir.
- (b) As per Animal Birth Control (ABC) (Dogs) Rules, 2001 clause 7(6) the dogs are to be sterilized / vaccinated under the supervision of the veterinarian. A veterinary graduate need not be necessarily registered with Veterinary Council of India (VCI), if he is registered with the State Veterinary Council of the respective State.
- (c) &(d) Question does not arise as the veterinarians of SKUAST, Kashmir are veterinary graduates and are all registered with the State Veterinary Council of Jammu & Kashmir.